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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
W.P.(C) 3625/2015 & CMs No.6470/2015 (for stay) & 9216/2015
(for interim directions)
DELHI INTERNATIONAL AIRPORT PRIVATE LIMITED

..... Petitioner

Through: Mr. Atul Sharma, Adv.

versus

UNION OF INDIA & ORS

..... Respondents

Through: Mr. Rakesh Kumar, Adv. for R-1.
Mr. Gaurav Duggal, Adv. for R-5.
Ms. Divyajyoti, Adv. for R-4.
Mr. H.S Jaggi, Adv. for R-6.
Mr. Vivek Chib, Adv. for R-3&7.

AND

+ W.P.(C) 10267/2015
AIRPORT AUTHORITY OF INDIA

..... Petitioner

Through: Mr. Vivek Chib, Adv.

Versus

UNION OF INDIA & ORS

..... Respondents

Through: Ms. Jasmeet Singh, Adv. for UOI.
Mr. Atul Sharma, Adv. for DIAL

CORAM:

HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW

ORDER

% **10.12.2015**

List on 26th February, 2016.

RAJIV SAHAI ENDLAW, J

DECEMBER 10, 2015

'gsr'